

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2020/ 56

Dated : 24, January, 2020

I.

Consequent upon promotion of **Shri Sumer Singh Yadav** for the post of Senior Munsrim, vide office order no. Estt./2020/52 Dated 23.01.2020, is hereby transferred/ posted as Senior Munsrim in the Court of Judge, Family Court No.3, Bikaner with immediate effect.

II.

Sh.Mahendra Kumar Aggarwal, Sr. Munsrim, Family Court No.2, Bikaner was directed to perform additional duty of the Court of Judge, Family Court No.3, Bikaner, vide this office order no. Estt./2019/358 Dated 07.11.2019, is hereby withdrawn with immediate effect.

Note :-

1. Sh.Sumer Singh Yadav is directed to handover charge of his present post to Sh. Sanjay Soni, Clerk Grade-I & join his new assignment within 3 days from the date of order positively.
2. **Sh. Sanjay Soni, Clerk Grade-I is directed to perform the duty of Reader Grade-I in the Court of Additional District & Sessions Judge No.1, Bikaner in addition to his own duty, till further order.**
3. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.

— sdr
District & Sessions Judge,
Bikaner

S.No. 909

Dated : 24, January, 2020

Copy forwarded to the following for information and necessary action :-

1. Judge, Family Court No.2/ No.3, Bikaner
2. Addl. District & Sessions Court No.1, Bikaner
3. Account Section, District & Sessions Court, Bikaner
4. System Officer with the direction to upload on website
5. Sarva Shri Sumer Singh Yadav/ Mahendra Kumar Aggarwal
6. Guard File

District & Sessions Judge,
Bikaner